

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 05<sup>th</sup> February, 2015  
TIME: 10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE PRATAP KUMAR RAY JUDICIAL MEMBER  
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Appeal No. 02/2015 (CZ)	M/s Kareli Sugar Mills Pvt. Ltd. Vs. M.P. P.C.B & Ors.	Mr. Vishal Dhagat Adv.	
2.	Appeal No. 03/2015 (CZ)	M/s Reva Kripa Sugars Pvt. Ltd. Vs. M.P. P.C.B & Ors.	Mr. Vishal Dhagat Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 22/2014 (M.A. No 21/15) (M.A. No 63/15)	Paryavarán And Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv	
4.	Original Application 128/2014 (CZ)	Raghuñath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. rathore Adv. for R-1	
5.	Original Application No. 129/2014 (CZ)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. rathore Adv. for R-1	
6.	Original Application No. 337/2014 (M.A. No 64/15)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R- (BMC)	
7.	Appeal No. 08/2014 (CZ)	Chhattisgarh Plastic Nirmata Evam Vikreta Sangh Vs. State of Chhattisgarh & Ors.	Mr. Shantanoo Saxena Adv. Mr. Dharamveer Sharma Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)